

**Details of Pendency of Cases against MP's & MLA's in view of direction passed by the Hon'ble Supreme Court of India in writ petition (C) No. 699 of 2016 in the matter of Ashwini Kumar Upadhyay-Vs-Union of India & Anr.**

**Cases pending in Special Court, MP/MLA, Bidhannagar**

District (Name of the District to be mentioned here from which the case is transferred to the Special Court)	Years of Filing	Case No.	Total Number of Cases pending (As on 31 <sup>st</sup> January, 2024)	Stage-wise pendency	
				Trial	Pre-Trial
1. Purba Medinipur	2024	1. Spl 01/2024 (CIS no. 01/2024)			
			1	1	Nil
2. Pashim Medinipur	2023	2. Spl 04/2023 (CIS no. 04/2023)			
3. Kolkata	2023	3. Spl 05/2023 (CIS no. 05/2023)			
			2	2	Nil
4. Nadia	2022	4. Spl 06/2022 (CIS no. 06/2022)			
			1	1	Nil
5. Purba Medinipur	2021	5. Spl 29/2021 (CIS no. 36/2021)			
			1	1	Nil
6. Bankura	2020	6. Spl 12/2020 (CIS no. 47/2020)			
7. Bankura	2020	7. Spl 13/2020 (CIS no. 48/2020)			
8. Uttar Dinajpur	2020	8. Spl 26/2020 (CIS no. 63/2020)			
			3	3	Nil
9. Paschim Medinipur	2018	9. Spl 120/2018 (CIS no. 335/2018)			
10. Hooghly	2018	10. Spl 137/2018 (CIS no. 312/2018)			
11. Kolkata	2018	11. Spl 217/2018 (CIS no. 326/2018)			
12. North 24 Parganas	2018	12. Spl 233/2018 (CIS no. 346/2018)			
			4	4	Nil
			Total =12	Trial =12	Pre-Trial= Nil

**Details of Pendency of Cases against MP's & MLA's in view of direction passed by the Hon'ble Supreme Court of India in writ petition (C) No. 699 of 2016  
in the matter of Ashwini Kumar Upadhyay-Vs-Union of India & Anr.**

**Cases pending in Judicial Magistrate, Bidhannagar**

District (Name of the District to be mentioned here from which the case is transferred to the Special Court)	Years of Filing	Case No.	Total Number of Cases pending (As on 31 <sup>st</sup> January, 2024)	Stage-wise pendency	
				Trial	Pre-Trial
Murshidabad (received from Special Court, MP/MLA, Bidhannagar)	2022	Spl 01/2022	1	1	
Nadia	2022	Spl 02/2022	1		1
Purba Medinipore(received from Special Court, MP/MLA, Bidhannagar)	2022	Spl 03/2022	1		1
North 24 Parganas	2022	Spl 04/2022	1		1
Nadia	2022	Spl 05/2022	1		1
Howrah	2022	Spl 06/2022	1	1	
Purulia	2022	Spl 07/2022	1		1
Howrah (received from Special Court, MP/MLA, Bidhannagar)	2022	Spl 08/2022	1	1	
Purba Medinipore	2023	Spl 01/2023	1		1
Howrah	2023	Spl 02/2023	1		1
Paschim Medinipore	2023	Spl 04/2023	1		1
Paschim Medinipore	2023	Spl 05/2023	1		1
Purba Midnapore	2023	Spl 06/2023	1		1
Paschim Medinipore	2023	Spl 07/2023	1		1
Chief Metropolitan Magistrate, Kolkata (received from Special Court, MP/MLA, Bidhannagar)	2023	Spl 08/2023	1		1
Alipurduar	2023	Spl 09/2023	1		1
Paschim Medinipore	2023	Spl 10/2023	1		1
Howrah	2023	Spl 11/2023	1		1
Nadia	2023	Spl 12/2023	1		1
Bankura	2023	Spl 13/2023	1		1
Purba Bardhaman	2023	Spl 14/2023	1		1
Alipurduar	2023	Spl 15/2023	1		1
East Midnapore	2024	Spl 01/2024	1		1
			<b>Total =23</b>	<b>Trial =3</b>	<b>Pre-Trial= 20</b>